

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1992/1726/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika
Member, Motor Accident Claims Tribunal,
Goalpara.

Dated Guwahati, the 6th April, 2020.

Sub: **Station leave permission.**

Ref:- Your letter No. MACT/GLP/2020 dated 04.04.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for station leave from the morning of 15.04.2020 till the morning of 17.04.2020 has been placed before Hon'ble the Chief Justice for approval. However, his Lordship has directed that all such leave applications are to be put up after lockdown order is relaxed.

This is for your kind information and compliance.

Yours faithfully,

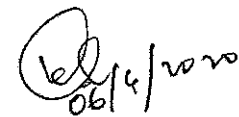
— Sd —

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-70/1992/1727/A, dated 06.04.2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)